

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 619  
CP-79/ND/2024

**IN THE MATTER OF:**  
**Mr. Neeraj Goel**

...APPLICANT

**Vs**

**M/s. Trustable Foods India Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 241-242**

**Order delivered on 09.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Anu Singh, Adv. Amit Kumar,  
Adv. Kshama Kumari, Adv. Prachi  
Goyal, Adv. Kunal Khanna, with  
Petitioner No.1 in person.

**For the Respondent**

:Adv. Rakesh Kumar, Adv. Preeti  
Kashyap, Adv. Ankit Sharma

**ORDER**

Due to paucity of time, matter is adjourned to **13.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**